

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
WEST ZONAL BENCH : AHMEDABAD**

REGIONAL BENCH - COURT NO. 3

Excise Appeal No. 76 of 2012-DB

(Arising out of OIA no. BC/292-293/SURAT-II/2011 dated 19/10/2011 passed by
Commissioner of Central Excise, Customs and Service Tax-SURAT-II)

Girish B. Bhojak

Appellant

Managing Director, Vardan Petrochemicals Pvt. Ltd.,
Plot No. 526/527 & 670, Gidc Estate, Panoli, Ankleshwar,
Bharuch, Gujarat

-VERSUS-

C.C.E. & S.T.- Surat-ii

Respondent

New C.Ex Building...Opp. Gandhi Baug,
Chowk Bazar,
Surat, Gujarat
395001

Present For the Appellant : Shri S.Suriyanarayanan, Advocate

Present For the Respondent : Shri V. Lukose, Authorised Representative

CORAM:

HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR

HON'BLE MEMBER (TECHNICAL), MR. RAJU

Date of Hearing: 03/12/2019

Date of Decision: 16/12/2019

The appeal is disposed. For order, see order of date in Excise 52 of 2012.

(Ramesh Nair)
Member (Judicial)

(Raju)
Member (Technical)

Diksha